(A) Supply of Shoes to miners (H.A.H. Dis.)

Lok Sabha divided:

13908

17.00 hrs.

IMR. DEPUTY SPEAKER in the Chair]

Division No. 231

AYES

[16.57 hrs.

Aney, Dr. M.S. Badrudduja, Shri Dwivedy, Shri Surendranath Kakkar, Shri Gauri Shankar Krishnapal Singh, Shri Minimata, Shrimati Ranga, Shri

Kureel, Shri B.N.

Krishnamachari, Shri T.T.

Shinkre, Shri Swamy, Shri Sivamurthi Yashpal Singh, Shri

NOES

Alva, Shri A.S. Bhagat, Shri B.R. Bhattacharyya, Shri C.K. Borooah, Shri P.C. Brajeshwar Prasad, Shri Chakraverti, Shri P.R. Chandrasekhar, Shrimati Chaudhry, Shri Chandramani Lal Chavan, Shri D.R. Dafle, Shri Daljit Singh, Shri Das, Shri N.T. Dighe, Shri Dorai, Shri Kasinatha Dwivedi, Shri M.L. Ganga Devi, Shrimati Gowdh, Shri Hansda, Shri Subodh Hazarika, Shri J.N. Himatsingka, Shri Jadhav, Shri M.L. foshi, Shrimati Subhadra Kamble, Shri Kandappan, Shri S. Kedaria, Shri C.M. Khadilkar, Shri Kotoki, Shri Liladhar Kripa Shankar, Shri

Lahtan Chaudhry, Shri Lakshmikanthamma, Shrimati Laskar, Shri N.R. Laxmi Bal, Shrimati Mahadeva Prasad, Dr. Mahtab, Shri Mallick, Shri Rama Chandra Maniyangadan, Shri Mehrotra, Shri Brai Bihari Morarka, Shri More, Shri K.L. Mukane, Shri Musafir, Shri G.S. Muthiah, Shri Niranjan Lal, Shri Oza, Shri Pande, Shri K. N. Pant. Shri K.C. Patel, Shri Rajeshwar Patil, Shri D.S. Patil, Shri T.A. Prabhakar, Shri Naval Raju. Shri D.B. Raiu, Dr. D.S. Ram Sewak, Shri Ramshekhar Prasad Singh, Shri Rananjai Singh, Shri

Rane, Shri Rao, Shri Rampathi Rao, Shri Thirumala Reddy, Shrimati Yashoda Roy, Shri Bishwanath Sadnu Kam, Shri Sahu, Shri Rameshwar Samanta, Shri S.C. Saref, Shri Sham Lal Shah, Shrimati Jayaben Shakuntala Devii. Shrimati Sharma, Shri A.P. Sharma, Shri D.C. Shastri, Shri Ramanand Sheo Narain, Shri Sinha, Shrimati Ramdulari Sinha, Shrimati Tarkeshwari Sonavane, Shri Subbaraman, Shri Subramanyam, Shri T. Thomas, Shri A.M. Tiwary, Shri D.N. Tiwary, Shri K.N. Tiwary, Shri R.S. Tula Ram, Shri Uikey, Shri Upadhaya, Shri Shiva Dutt Vaishya, Shri M.B. Yadab , Shri N.P.

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): My vote has not been recorded even though J had pressed the button.

Mr. Deputy-Speaker: The result of the division is as follows:

Ayes: 10; Noes: 87.

The Resolution was negatived.

17:02 hrs.

Krishna, Shri M.R.

RESOLUTION RE: CEILING ON URBAN PROPERTY

Shri P. R. Chakraverti (Dhanbad): I beg to move:

This House is of opinion that suitable measures should be taken

*Half-an-hour discussion.

perty, commensurate with the policy adopted with regard to rural areas.".

Mr. Denuty-Speaker: The box Mon

to introduce ceiling on urban pro-

Mr. Deputy-Speaker: The hon Member can commence his speech on the next day.

Shri D. S. Patil (Yeotmal): I also move my amendment.

Mr. Deputy-Speaker: Not now . He can move it on the next day.

17.03 hrs.

*SUPPLY OF SHOES TO MINERS

Mr. Deputy-Speaker: Now, we shall take up the half-an-hour discussion to